

प्रश्न सं. [क. 1587]

परिशिष्ट-अ

विधान सभा प्रश्न क्र. 1587 अतारांकित

क्र.	योजना का नाम	परियोजना का नाम	कार्यादेश दिनांक	सागत राशि (करोड़ में)	ठेकेदार का नाम	वार्ड का नाम जिसमें सीवरेज योजना का कार्य किया गया है।	विगत 03 माह से जिन वार्डों में सीवरेज योजना का कार्य प्रगतिरत है।	रिमांक
1	भोजवेत तैंड परियोजना	प्रिवेशन ऑफ सीवरेज (बड) एवं छोटा तालाब	-	58.96 करोड़	मेसर्स एल एंड टी. लिमिटेड	1,2,3,4,5,6,7,9,23,25,26,27,28,29,30,31,34,35,36,37,38,43,44	निरंक	
2	प्रोजेक्ट उदय	BPL-WW-01/C2	15.07.2007	21.55	मेसर्स रेमकी इंफ्रास्ट्रक्चर लिमिटेड	23,06,29,28,27,5,24,06,34,42	निरंक	
3	प्रोजेक्ट उदय	BPL-WW-05	17.12.2007	22.73	मेसर्स किर्लोस्कर इटर्स लिमिटेड	मेन टुक लाईन 35,36,37,74	निरंक	
4	प्रोजेक्ट उदय	BPL-WW-05	21.09.2007	35.42	मेसर्स जे.एम.सी. प्रोजेक्ट इंडिया लिमिटेड	13,15,16,10,11,20,12,17,14	निरंक	
5	अमृत 1.0	शाहपुरा परियोजना	05.05.2018	124.16 करोड़	मेसर्स अकिता कंसट्रक्शन, अहमदाबाद	03,26,29,30,47,48,51,52,18,42,46,35	निरंक	
		भोजवेत तैंड परियोजना	05.05.2018	136.97 करोड़	मेसर्स अकिता कंसट्रक्शन, अहमदाबाद	02,03,04,05,06,08,09,16,17,19,24,27,29,31,51,65,74	निरंक	
		कोला परियोजना	15.05.2018	182.67 करोड़	मेसर्स अकिता कंसट्रक्शन, अहमदाबाद	82,80,83,84,85,52,53	निरंक	
6	अमृत 2.0	पैकेज-1 सीवेज	21.11.2025	158.34	मे. एस.के.सी. टेक्नॉफाट प्रा.लि., गाजियाबाद	06,85	06,85	
		पैकेज-2 सीवेज	21.11.2025	189.60	मे. जयवर्द्धी प्रा.लि., गुजरात	निरंक	निरंक	
		पैकेज-3 सीवेज	02.01.2025	472.32	मे. एल.सी. इन्फ्रा प्रो. प्रा.लि., गुजरात	31,28,30,46,26,43,49,48,50,51,45	31,28,30,46,43,25,28,49,48,50,51,45,6	
		पैकेज-4 सीवेज	22.11.2025	293.21	मे. इन्वॉयरो इन्फ्रा इंजी. लि., दिल्ली	निरंक	निरंक	

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महाराष्ट्र, कोला

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Chapter 2

Providing, Laying and Jointing of Pipelines

1.0 Laying of Pipe Line

Each pipe shall be thoroughly checked for any damages before laying and only the pipes which are approved by the Engineer in charge shall be laid. While installing the pipes in trenches, the bed of the trench should be level and free from sharp edged stones. PE pipe is lighter than water. Hence care should be taken for normal installations where there could be a possibility of flooding of the trench thus the trench shall be kept free of water till the jointing has been properly done. When flooded, some soils may lose cohesiveness, which may allow the PE pipe to float out of the ground. Several design checks are necessary to see if groundwater flotation may be a concern. Obviously, if the pipeline typically runs full or nearly full of liquid, or if groundwater is always below the pipe, flotation may not be a significant concern. However, weights by way of concrete blocks (anchors) are to be provided so that the PE pipe does not float when suddenly the trench is flooded and the soil surrounding the pipe is washed away. Thus, site conditions study is necessary to ensure the avoidance of flotation.

1.1. Excavation for Pipe Line Trenches/ Horizontal drilling

The pipeline shall be laid by open excavation. Horizontal drilling is adopted where permission is not obtained for open excavation such as Railway, NHAI crossing etc. Tendered rate is suppose to cover cost of all such means i.e. either drilling or excavation (soil, rock) by manual, mechanical or blasting.

1.2. Site Clearance

The pipe line alignment shall be cleared of all bushes, shrubs, roots, grass, weeds and if required trees, coming in the alignment of pipe line in the trench width portion. The rates for excavation shall cover all such site clearance work and no extra payment will be allowed on this account.

1.3. Alignment marking

After the work site is cleared as above, pipe line alignment with required trench width shall be marked on the ground with apex points, curves etc, as shown on the drawings or as directed by the Engineer-in-Charge in charge for the stretch where the work is to be started. The contractor shall provide all labour, survey instruments, and materials such as strings, pegs, nails, bamboos, stones, mortar, concrete etc. required for setting out and establishment of bench marks. The contractor shall be responsible for the maintenance of bench marks and other marks and stakes as long as they are required for the work in the opinion of the Engineer-in-Charge.

1.4. Working survey

Working survey of the pipeline alignment shall be carried out by the contractor before start of the excavation work. The contractor shall provide all the instruments such as leveling instruments, steel tape, ranging rods, strings, pegs etc for carrying out the survey. Based on the working survey, the alignments, L-section (depth of laying), grade, and location of specials, valves and chambers shall be finalized and got approved from the engineer in charge. The gradient and alignment shall be such that minimum horizontal and vertical bends shall be required.

1.5. Use of Machinery :

All excavations shall be carried out by mechanical equipments / machinery unless, in the opinion of the Engineer-in-Charge, the work involved and time schedule permit manual excavation.

1.6 Trench Width and Depth :

All buried pipelines shall be minimum 1 meter \pm 0.2 mtr below ground level to maintain proper grade unless other depths are approved by the engineer in charge. The trench width for respective pipe diameters permissible as required under respective IS code for Pipeline laying and installation.

The trench width shall be constant throughout the trench depth, which will provide a clearance of about 0.30 m on either side of the pipe line.

The contractor may, for the facility of work or similar other reasons, excavate and also backfill later, if so approved by the Engineer-in-Charges, at his own cost, outside the allowable trench width specified above. Should any excavation be taken below the specified trench bottom, contractor shall fill it up to required level, at his own cost, with the same material available at the trench bottom including watering and compaction.

The excavation shall be taken down to such depths as shown in drawings. Excavation for extra depth equal to the thickness of proposed pipe bedding shall be done below pipe soffit level for providing bedding below pipeline wherever bedding is required. The trench bottom shall be excavated to proper grade as shown on drawings. The contractor shall provide site falls and leveling instruments required for checking

अनुभाग अधिकारी

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